

Council in United Kingdom and Government are not aware of any proposal by that Council to de-recognise the Indian medical qualifications.

Impounding of passport of former Union Law Minister

457. **SHRI M. KATHAMUTHU:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether the passport of a former Union Law Minister has been impounded from the 26th July, 1974, a couple of days after he returned to India; and

(b) if so, the facts thereof and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):

(a) Yes, Sir.

(b) The passport of Shri Asoke Kumar Sen, M.P., former Union Law Minister was impounded by the Passport Issuing Authority under Section 10(3)(e) of the Passport Act, 1967, since it had come to the attention of the Passport Authority that a criminal case was pending against Shri Sen in the court of the Judicial Magistrate, 1st Class, Delhi.

Allocation of steel quota to Maruti Ltd.

458. **SHRI MADHU LIMAYE:** Will the Minister of **STEEL AND MINES** be pleased to state:

(a) what were the steel quotas per year allotted to Maruti Limited since its incorporation;

(b) what were the details of the justification for these quotas given in the companies applications; and

(c) whether any part of these quotas were sold in the black market?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to

(c) The information is being collected and will be laid on the Table of the House.

Extraction of minerals from area to be submerged in Kalindi basin

459. **SHRI BANAMALI PATNAIK:** Will the Minister of **STEEL AND MINES** be pleased to state:

(a) whether there is a crash programme to take out the maximum possible quantity of minerals from the area to be submerged in the Kalindi basin;

(b) if so, the salient features thereof; and

(c) whether any qualitative and quantitative analysis has been made of the mineral deposits; if so, the findings thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to

(c). Known deposits are assessed to be about one million tonnes each of iron ore and manganese ore. But inferred reserves, including Sidli Hill and Avreca areas likely to be waterlogged in the backwaters, might extend to 100 million tonnes of iron ore and 10 million tonnes of manganese ore. The areas concerned are in thick jungle, and deforestation alongwith survey by the State Government is in progress. The State Government are planning to entrust immediate exploitation of the deposits to their mining undertaking, M/s Mysore Minerals Limited.

Loss suffered by Inland Water Transport Corporation

460. **SHRI BIRENDER SINGH RAO:**
SHRI MUKHTIAR SINGH MALIK:

Will the Minister of **SHIPPING AND TRANSPORT** be pleased to state:

(a) the loss suffered by the Inland Water Transport Corporation since it was set up;